

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**OA 3864/2015  
MA 3765/2015**

**this the 16<sup>th</sup> day of November, 2015**

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Shri Manjeet Singh  
Age-23 years  
S/o Late Shri Suresh Kumar  
House No.302/A  
Village-Katlupur  
PO-Nahri  
District-Sonepat  
Haryana-131103

.... Applicant

(By Advocate: Shri Rajesh Kumar for Shri Sachin Chauhan)

**VERSUS**

1. Union of India through its  
Secretary  
Ministry of Home Affairs  
Govt. of India  
North Block  
New Delhi-1
2. The Director  
Intelligence Bureau  
MHA  
North Block  
Central Secretariat  
New Delhi – 110 001
3. The Assistant Director/E  
Subsidiary Intelligence Bureau  
Ministry of Home Affairs  
Govt. of India  
Varanasi, Uttar Pradesh

.... Respondents.

**ORDER (ORAL)**

**By Hon'ble Mr.V. Ajay Kumar,**

Heard the learned counsel for the applicant.

2. The learned counsel appearing for the applicant seeks to withdraw the present OA, with liberty to file a fresh OA, in accordance with law. Accordingly, the OA is dismissed as withdrawn with liberty, as aforesaid.

No costs.

(UDAY KUMAR VARMA)  
Member (A)

(V. AJAY KUMAR)  
Member (J)

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